

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-106/2007/ 2017 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Romen Baruah,  
Addl. District & Sessions Judge, FTC  
Sonitpur, Tezpur (Presently working as OSD, Gauhati High Court,  
Guwahati).

Dated Guwahati, the 25<sup>th</sup> May, 2018.

Sub:- **Casual leave, station leave permission.**

Refs:- Your letter dated 22.05.2018.

Sir,

With reference to the above, I am directed to inform you that, you have been granted Casual Leave for 2 (two) days i.e. on 01.06.2018 and 02.06.2018 with station leave permission from the evening of 25.05.2018 till the morning of 28.05.2018.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

Per  
25/5/18